

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/ 9561 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 21st September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJM/6375, dated 18.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, from the evening of 05.10.2024 till the morning of 21.10.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/9562-1563/A, dated , 21-09-24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

